

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

(IB)-439/(ND)/2017

In the matter of  
CJ Darcel Logistics Ltd  
Vs.

....PETITIONER

Hindustan Paper Corporation Ltd

.. RESPONDENT

SECTION :  
Under Section 9 of IBC Code, 2016

Order delivered on 09.1.2018

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

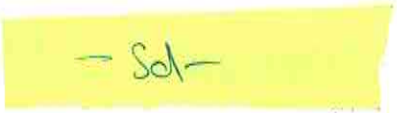
For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :  
For the Intervener :

ORDER

None appears for both the parties. Taking into consideration the interest of justice, a final opportunity is given to both the parties to put their appearance.

Post the matter on 17.1.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
09.1.2018